

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 411 of 2021

Shah Araf a Equbal & Ors. Petitioners
Versus
The State of Jharkhand & Ors. ... Opp. Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioners : None
For the State : Mr. Rohan Kashyap, Advocate

08/Dated: 07/09/2021

This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On repeated calls, nobody appeared on behalf of the petitioners.

Post the matter after two weeks.

Interim order dated 12.04.2021 is extended till the next date.

(Sanjay Kumar Dwivedi, J.)

Satyarthi/